

SHRI SWARAN SINGH : We have not spelt out the exact amount. We have asked them to accept in principle that they accept the responsibility to compensate us for the loss.

SHRI S. A. SHAMIM : It has been reported in a section of the press that the actual plane is intact in Pakistan and that it was a dummy plane which was destroyed. Will the hon. Minister use his intelligence or intelligence service to find out about the whole truth ?

SHRI SWARAN SINGH : I am hearing it for the first time. If the hon. Member could use his intelligence, I will be grateful.

MR. SPEAKER : This is the first time during my tenure as Speaker that I have reached the end of the list. On the very first day, we have created a record.

Now, I will have another round to call absent Members.

Air Pollution in Bombay

*6. **SHRI RAJA KULKARNI :** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the steps Government have taken to prevent the people of Bombay (North) city from the danger of air pollution over the northern part of the city where a number of petrolum, petro chemical and chemical process factories are located ; and

(b) the reasons for the creation of the morbid and obnoxious gases and their offensive smell prevailing in the atmosphere over northern part of the Bombay city at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) and (b). A statement is laid on the Table of the Sabha.

Statement

(a) According to the information furnished by the Government of Maharashtra,

the problem of air pollution being caused by the Plant of the Fertilizer Corporation of India which is located in the northern part of the city of Bombay was studied by the Central Public Health Engineering Research Institute, Nagpur and the authorities of the Plant are taking necessary steps to mitigate the nuisance as per recommendations of the Institute. The Bombay Municipal Corporation has also asked the Institute to study the air pollution problem of Greater Bombay and to suggest remedial measures so that action could be taken against the factories causing such nuisance.

The Government of India has also set up an Export Committee to study the general problem of air pollution in the country and to suggest ways and means, including a draft legislation, to control the same. The Committee is expected to submit the draft legislation to the Government shortly.

(b) As a result of the increased industrial activity and rapid urbanisation, toxic and injurious gases and other pollutants are discharged through industrial emissions and certain human activities connected with traffic, heating, etc., which disturb the wholesomeness of air.

SHRI RAJA KULKARNI : The supplementary that arises out of the answer is that the Government have not taken adequate steps for appointing some kind of a permanent agency to prevent these dangers as air pollution in all our industrial cities. The question is: in Bombay recently on the 16th there was air pollution. Will the Minister tell us as to what steps, either by appointing an investigating committee or by appointing a permanent agency, he is going to take for prevention of air pollution ? If such agencies are existing in other countries which are industrially advanced.

May I know whether this Government is also thinking about such steps ?

SHRI A. K. KISKU : The Government is already aware of air pollution not only in Bombay but also in other big industrial cities of India. The Government have already appointed a Committee to look into the matter and to report.

SHRI RAJA KULKARNI : The answer of the hon. Minister is still not satisfactory because we are still in that danger. One does not know on what day it will come due to either the dust smoke, offensive smell or the industrial gases which create dangers to the industrial health of the locality and we would, therefore, like the Government to show urgency and be more specific as to what they are thinking about.

MR. SPEAKER : Industrial health ?

SHRI PILOO MODY : This is a health matter.

SHRI A. K. KISKU : Yes, Sir. The Government is fully aware of the health hazards. The Central Public Health Engineering Research Institute, Nagpur has made a study and the Government have also set up a committee which would report to the Government by June this year.

DR. KAILAS : Who are the Members of that Committee ?

SHRI A. K. KISKU : The names of the members of the Committee are :

Dr. M. N. Rao	..	Chairman
Shri A. K. Roy	...	Member
Dr. M. N. Gupta	...	"
Shri V. V. Shrivalkar	...	"
Dr. J. K. Sinha	...	"
Dr. S. S. Ramaswamy	...	"
Dr. S. K. Sudhakar, Under Secy, Govt. of India	...	"
Shri T. Durairaj	...	"
Shri J. M. Dave		Member-Secretary

श्री रामचन्द्र बिकरल : मैं यह जानना चाहता हूँ कि यह कमेटी कब बनाई गई और उसकी रिपोर्ट कभी तक क्यों नहीं आई है— उसमें कब कठिनाई है।

SHRI A. K. KISKU : As I have already said, the Committee was constituted in May 1970 and its report is going to come very shortly, most probably by the end of June 1971.

विमान अपहरण किए जाने के सम्बन्ध में पाकिस्तान द्वारा आश्वासन

*12. श्री अटल बिहारी वाजपेयी : क्या वैदेशिक-कार्य मन्त्री यह बताने की कृपा करेगे कि :

(क) क्या सरकार ने पाकिस्तान से इण्डियन एयर लाइन्स के उस विमान के लिए मुआवजा मांगा है जो अपहृत करके पाकिस्तान ले जाया गया था और जिसे बाद में नष्ट कर दिया गया था और क्या पाकिस्तान से ऐसा आश्वासन देने के लिए भी कहा गया है कि भविष्य में विमान अपहरण जैसी कोई घटना नहीं होगी ; और

(ख) यदि हां, तो पाकिस्तान की इस सम्बन्ध में क्या प्रतिक्रिया है ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) The Government of Pakistan have not accepted these demands so far.

श्री अटल बिहारी वाजपेयी : इस बात को ध्यान में रखते हुए कि पाकिस्तान इस बारे में हमारी मांगों मानने के लिए तैयार नहीं है, भारत सरकार आगे क्या कार्यवाही करने का विचार कर रही है, या यह मामला यहीं खरम कर दिया जाएगा ?

श्री स्वर्ण सिंह : हमने उनके हवाई जहाजों का हिन्दुस्तान के इलाके पर से गुजरना बन्द कर दिया है। यह स्थिति हम कायम रखना चाहते हैं।